

- (2) नगर भूमि (उच्चतम सीमा तथा विनियमन) अधिनियम, 1976 की धारा 46 की उपधारा (3) के अन्तर्गत नगर भूमि (उच्चतम सीमा तथा विनियमन) आठवां संशोधन नियम 1977 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति, जो दिनांक 19 दिसम्बर, 1977 के भारत के राजपत्र में अधिसूचना संख्या सां० सां० नि० 765 (ड) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library. See No. LT-1704/78].

REVIEW AND ANNUAL REPORT OF THE MODERN BAKERIES (INDIA) LTD. NEW DELHI FOR 1976-77 AND SUGARCANE (CONTROL) AMENDMENT ORDER 1978

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Modern Ba-

eries (India) Limited, New Delhi for the year 1976-77.

(ii) Annual Report of the Modern Bakeries (India) Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1705/78].

(2) A copy/ of the Sugarcane (Control) Amendment Order 1978, (Hindi and English versions) published in Notification No. G.S.R. 62 (E) in Gazette of India dated 2nd February, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1706/78].

NOTIFICATION UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:

(1) A copy each of Notification Nos. G.S.R. 88(E) to 114(E) (Hindi and English versions) published in Gazette of India dated the 1st March 1978, under section 159 of the Customs Act 1962, together with an explanatory memorandum. [Placed in Library. See No. LT-1707/78].

(2) A copy each of the Notification Nos. G.S.R. 115(E) to 154(E) (Hindi and English versions) published in Gazette of India dated the 1st March, 1978, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-1708/78].